

Cr1.A.No. 1272 OF 1999  
ITEM NO.110

COURT NO. 11

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1272 OF 1999@@  
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

BHAGWAN SINGH & ORS. ... APPELLANT (S)

VERSUS

STATE OF M.P. ... RESPONDENT (S)  
(With office report)

Date :03/10/2001 This appeal was called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s) Mr. Goodwill Indeevar, Adv.

For Respondent (s) Mr. Uma Nath Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

List after four weeks.

.SP1

Sarita (Radha Rani Bhatia)@@  
AA  
Court Master@@  
AAAAAAAAAAAAA

A